



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/4442/2020

This the 16th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd Jamshed, Member (A)**

Zahoor Ul Hassan, Aged 52 years, S/o Peer Hafizullah, R/o Bijbehara, Anantnag.

...Applicant

(By Advocate : Mr. J.I. Ganai)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt. PHE/Irrigation & Flood Control Department, Civil Secretariat, Srinagar.
2. Chief Engineer, Kashmir, Irrigation & Flood Control Department, Srinagar.
3. Superintending Engineer, Hydraulic Circle, Anantnag.
4. Ex. Engineer, Irrigation Division, Anantnag.

...Respondents

(By Adv : Mr. Rajesh Thapa, DAG)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to press the present TA.



2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that we have not entered into the merits of the case.
4. There is no order as to costs.

(Mohd Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Piyush